

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
STARRED QUESTION NO. *323
TO BE ANSWERED ON 24.03.2025**

Creation and Upgradation of Sports Infrastructure

***323. Shri Naveen Jindal:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the number of sports infrastructure projects initiated for creation or upgradation under the Scheme of Creation and Upgradation of Sports Infrastructure since its inception along with their progress, State-wise;**
- (b) the details of the funds allocated, disbursed, sanctioned and utilized for the creation and upgradation of sports infrastructure since 2019 and the mechanisms that are in place to ensure effective utilization of the funds, State and year-wise;**
- (c) the initiatives undertaken by the Government to develop sports facilities in remote, tribal and underserved areas to ensure regional balance;**
- (d) the steps taken/being taken by the Government to expedite project completion and to overcome land acquisition or administrative hurdles under creation and upgradation of sports infrastructure; and**
- (e) whether the Government is considering to create specialized infrastructure for niche sports or training academies for high-performance athletes, if so, the details thereof?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ DR. MANSUKH MANDAVIYA }**

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. *323 TO BE ANSWERED ON 24.03.2025 REGARDING “CREATION AND UPGRADATION OF SPORTS INFRASTRUCTURE” ASKED BY SHRI NAVEEN JINDAL, HON’BLE MEMBER OF LOK SABHA.

(a) to (e) ‘Sports’ being a State subject, the responsibility of development of sports, including creation and upgradation of sports infrastructure, development of sports facilities in remote, tribal and underserved areas to ensure regional balance, creating specialized infrastructure for niche sports or training academies for high-performance athletes, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. However, under the “Creation and upgradation of sports infrastructure” component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. along with sports equipment, across the country. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme, across the country, are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in>.

Further, the details of Khelo India Centres (KICs) notified and sports academies accredited under the Khelo India Scheme, across the country, are available in public domain on the dashboard of the Ministry at <https://dashboard.kheloindia.gov.in/state-wise-khelo-india-centers>.

The Ministry of Youth Affairs & Sports implements the following schemes for development of sports across the country, including remote, tribal and underserved areas:

(i) Scheme of “Khelo India- National Programme for Development of Sports”; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Scheme; (vii) National Sports Development Fund; and (viii) Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

Further, to support the efforts of State Governments, Ministry of Youth Affairs & Sports through Sports Authority of India is implementing the following Sports Promotional Schemes across the country to identify talented sportspersons and nurture them to excel at national and international levels: -

- **National Centres of Excellence (NCOE)**
- **SAI Training Centre (STC)**
- **Extension Centre of STC**
- **National Sports Talent Contest (NSTC)**

As per the existing guidelines of the Khelo India Scheme, the timeline of completion of infrastructure projects sanctioned under the Scheme is two years from the date of its sanction. The responsibility of executing the projects, including overcoming land acquisition or administrative hurdles, rests with the grantee.

Sports Authority of India, an autonomous body under the aegis of this Ministry, has its High-Performance Centres at Sonapat, Patiala and Bangalore.
